

SHRI JYOTIRMOY BOSU : I am not defying the Chair.

MR. SPEAKER : You are persistently defying the Chair. I am seeing it since the last session, I am not going to allow it in future. Kindly sit down.

MR. SPEAKER : Don't try to misbehave. Please sit down. He is trying to misbehave.

SHRI JYOTIRMOY BOSU : I want to make a submission before the House ... (Interruptions).

12.35 hrs.

PAPERS LAID ON THE TABLE

ECONOMIC SURVEY, 1970-71

THE MINISTER OF FINANCE (VITTA MANTRI) (SHRI YESHWANTRAO CHAVAN) : I beg to lay on the Table a copy of 'Economic Survey, 1970-71'. [Placed in Library, See No. LT-16¹/71]

REPORT RE. COMMISSION OF RAILWAY SAFETY

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (PARAYATAN AUR NAGAR VIMANAN MANTRALAYA MEN RAJYA MANTRI) (DR. SAROJINI MAHISHI) : On behalf of Dr. Karan Singh, I beg to lay on the Table a copy of the Report (Hindi and English versions) on the working of the Commission of Railway Safety for the year 1969-70. [Placed in Library. See No. LT-164/71]

STATEMENT RE. POWER-POSITION IN BHAKRA SERVICE AREA

THE MINISTER OF IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRI) (DR. K. L. RAO) : I beg to lay on the Table a statement regarding power position in Bhakra Service Area. [Placed in Library, See No. LT-165/71.]

MR. SPEAKER : Secretary. Interruptions).

SHRI JYOTIRMOY BOSU (Diamond Harbour) : ** (Interruptions).

THE MINISTER OF EDUCATION AND SOCIAL WELFARE AND MINISTER OF DEPARTMENT OF CULTURE (SHIKSHA AUR SAMAJ KALYAN MANTRI AUR SANSKRITI VIBHAG MANTRI) (SHRI SIDDHARTHA SHANKAR RAY) : You do not believe in parliamentary democracy. You are here to create trouble.

SHRI JYOTIRMOY BOSU : I want to submit to the House that this is a curtailment of the rights of a member, which are written in the books. (Interruptions)

MR. SPEAKER : May I invite the attention of the House ? He is persistently defying the Chair.

SHRI R. S. PANDEY (Rajnandgaon) : He has said many things about the Chair. He should be named.

SHRI JYOTIRMOY BOSU : **

MR. SPEAKER : He is trying to insult the Chair. He is persistently defying the Chair. If he repeats it again, I will have to ask him to withdraw from the House. I am not going to tolerate it,

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SANSADIYA KARYA TATHA NAVWAHAN AUR PARIWAHAN MANTRI) (SHRI RAJ BAHADUR) : Sir, may I suggest that all that he said with respect to you should be expunged ?

MR. SPEAKER : Yes; it will be done. If he repeats it again, I will have no alternative but to ask him to withdraw from the House.